

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 696
ANSWERED ON 29/07/2024

STATUS OF PMAY-U IN TAMIL NADU

696. SHRI R. DHARMAR

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the features of the Pradhan Mantri Awas Yojana-Urban (PMAY-U);
- (b) the funds allocated and utilized under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Tamil Nadu in the last four years, district-wise;
- (c) the details of number of houses constructed for the beneficiaries under the PMAY-U during the last four years in Tamil Nadu, district-wise;
- (d) the total number of beneficiaries currently in the waiting list under the scheme in Tamil Nadu, district-wise; and
- (e) the time by when these are likely to be covered?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The details of the PMAY-U are as follows:

- i. The scheme is implemented through four verticals i.e. Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).
- ii. The Mission covers the entire urban area consisting of Statutory Towns, Notified Planning Areas, Development areas falling under the jurisdiction of Special Area Development Authorities, Industrial Development Authorities or any such authority under State legislation which is entrusted with the functions of urban planning & regulations.
- iii. All houses under PMAY-U have basic amenities like toilet, water supply, electricity and kitchen.

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- iv. The Mission promotes women empowerment by providing the ownership of houses in name of female member or in joint name.
- v. Preference is also given to differently-abled persons, senior citizens, Scheduled Castes, Scheduled Tribes, Other Backward Classes, Minority, single women, transgender and other weaker & vulnerable sections of the society.
- vi. A comprehensive and Robust MIS System is in place that helps all stakeholders to seamlessly manage information pertaining to physical and financial progress including storing various records through digitisation such as Survey, Project information, Beneficiary details, fund utilisation etc. All houses under BLC/ AHP/ ISSR are geo-tagged to track actual progress on ground.
- vii. MoHUA has set up a Technology Sub-Mission (TSM) under PMAY-U to facilitate adoption of modern, innovative and green technologies and building materials for faster and quality construction of houses.

Operation guidelines of PMAY-U is available at <https://pmay-urban.gov.in/uploads/guidelines/62381c744c188-Updated-guidelines-of-PMAY-U.pdf>

(b) & (c): District-wise details of Central Assistance released and utilised, and number of houses sanctioned, grounded and completed/delivered to the beneficiaries in Tamil Nadu under PMAY-U during the last four years are at Annexure.

(d) & (e): PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposals submitted by the State of Tamil Nadu, 6.80 lakh houses have been sanctioned under PMAY-U as on 15.07.2024. Of the sanctioned houses, 6.63 lakh houses have been grounded for construction; of which 5.70 lakh are completed/ delivered to beneficiaries. There is no proposal pending from the State of Tamil Nadu with the Ministry for sanctioning of houses for eligible beneficiaries under the scheme.

Annexure referred in reply to Rajya Sabha Unstarred Question No. 696 due for answer on 29-07-2024

District wise details of houses sanctioned, grounded for construction and completed for beneficiaries along with central assistance released and utilised during last four years (2020-24) in the State of Tamil Nadu under PMAY-U

Sr. No.	District	Physical progress of Houses (Nos)			Central Assistance (₹ cr.)	
		Sanctioned	Grounded*	Completed*	Central Assistance Released	Central Assistance Utilised**
1	Ariyalur	554	436	1,107	(2.77)	33.65
2	Chengalpattu	10,675	10,664	13,243	246.33	255.35
3	Chennai	29,328	33,090	43,492	561.31	619.11
4	Coimbatore	16,342	17,935	26,450	485.70	542.35
5	Cuddalore	3,614	3,506	5,832	0.21	202.28
6	Dharmapuri	3,840	3,677	4,497	77.47	51.85
7	Dindigul	5,385	4,234	4,750	58.85	105.45
8	Erode	5,668	5,448	13,236	204.36	373.87
9	Kallakurichi	1,323	1,204	1,663	17.12	38.95
10	Kancheepuram	10,731	12,463	13,233	284.40	247.87
11	Kanniyakumari	7,964	7,040	10,040	216.48	249.34
12	Karur	1,999	1,792	2,371	51.39	61.20
13	Krishnagiri	3,184	2,967	3,984	62.56	73.18
14	Madurai	11,636	12,804	17,612	316.39	336.96
15	Mayiladuthurai	579	524	644	(1.63)	23.67
16	Nagapattinam	1,629	1,621	949	28.88	45.63
17	Namakkal	3,319	2,697	5,014	79.41	122.99
18	Perambalur	413	383	871	14.46	29.45
19	Pudukkottai	1,440	3,260	5,186	89.95	94.85
20	Ramanathapuram	1,321	1,166	2,201	18.14	46.73
21	Ranipet	3,714	3,786	4,335	76.79	70.13
22	Salem	5,183	4,492	14,343	198.61	322.08
23	Sivaganga	1,273	1,983	2,556	46.94	53.93
24	Tenkasi	4,690	4,456	5,870	97.93	80.87
25	Thanjavur	2,910	3,676	4,351	65.53	138.93
26	The Nilgiris	1,958	1,938	2,418	41.29	89.63
27	Theni	4,225	4,241	7,637	99.21	144.81
28	Thiruvallur	24,736	24,792	27,815	574.53	528.76
29	Thiruvarur	922	915	1,485	8.71	39.69
30	Thoothukudi (Tuticorin)	4,538	4,652	6,146	74.74	100.23
31	Tiruchirappalli	5,802	5,067	7,873	99.21	173.57
32	Tirunelveli	8,040	7,172	11,159	149.13	177.09
33	Tirupathur	1,296	1,242	2,545	25.43	67.41
34	Tiruppur	3,793	4,576	7,712	171.05	235.03
35	Tiruvannamalai	2,411	1,896	3,047	40.74	55.80
36	Vellore	3,430	4,126	5,618	85.17	104.40
37	Viluppuram	1,768	1,723	2,076	33.65	63.09
38	Virudhunagar	3,162	2,987	4,277	55.57	94.28
Grand Total		2,04,795	2,10,631	2,97,638	4,753.23	6,094.45

*Includes houses grounded/completed during the period which were sanctioned in preceding years

** Inclusive of fund utilised against Central Assistance which were released in preceding years